THE HIGH COURT OF JUDICATURE AT BOMBAY

NOTIFICATION

SUBJECT : Section 16(2) of the Advocates Act, 1961-Designation as Senior Advocate by the High Court.

No. Rule/E- 4203/70/2023 : In exercise of the powers conferred by Section 16 (2) of the Advocates Act, 1961 and in accordance with the Rules framed by the High Court thereunder the High Court of Judicature at Bombay is pleased to designate following advocates as Senior Advocates, with effect from 16th February 2023 :-

Sr. No.	Name of the Advocates		
1	Shri Abhay S. Khandeparkar 204/402, 4 th Floor, Rehman House, Nadirshah Sukhia Street, Fort, Mumbai - 400 001.		
2	Shri Ashish S. Kamat 561, Oval House, British Hotel Lane, Nagindas Master Road, Opp. Commerce House, Mumbai – 400 001. and 51-52, Shanti, 6, Banaji Street, Mumbai – 400 001.		
3	Shri Gopal Krishna Shivram Hegde Room No. 28, Shri Krishna Niwas, 2 nd floor, Resham Bazar, Kalabadevi Road, Mumbai – 400 002.		

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<u>Sr. No.</u>	Name of the Advocates				
4	Shri Rajshekhar V. Govilkar Mistry Mansion, 1 st Floor, 107, Mahatma Gandhi Road, Hutatma Chowk, Mumbai - 400 023.				
5	Shri Girish S. Godbole Office No. 14,15 & 16, Gundecha Chambers, Ash Lane, Nagindas Master Road, Fort, Mumbai - 400 023.				
6	Shri Kiran S. Bapat Office No. 4, Verma Chambers, 11-A, Homji Street Store Lane, Fort, Mumbai – 400 001.				
7	Shri Vaibhav V. Joglekar 5B-6B, Sindhu House, 2 nd Floor, 3/5, Nanabhai Lane, Fort, Mumbai – 400 001.				
8	Shri Suresh S. Pakale Elphinstone Bldg., 1 st Floor, 10, Veer Nariman Road, Near Horniman Circle, Fort, Mumbai – 400 001.				
9	Shri Girish Anant Kulkarni 201, Majithia Chambers, Abdul Razzak Allana Marg, Fort, Mumbai – 400 001.				
10	Lata Sudhir Desai 115/322, Vardhaman Chambers, 17-G, Cawasji Patel Street, Fort, Mumbai – 400 001.				

Sr. No.	Name of the Advocates
11	Shaikh Arshad Rauf Mubeen Ahmed (Arshad Shaikh) 10-A, 4 th Floor, Karim Chambers, Ambalal Doshi Marg, Fort, Mumbai – 400 023.
12	Shri Sanjeeva B. Deshpande Office of Assistant Solicitor General of India, R. No. 108 & 109, Ground Floor, High Court Building, Aurangabad.
13	Shri Hormaz C. Daruwalla Behramji Mansion, 3 rd floor, Sir Pherozshah Mehta Road, Mumbai – 400 001.
14	Shri Umesh R. Shetty 3/4, Jesia House, 2 nd Floor, 137/139, Mody Street, Fort, Bombay- 400 001.
15	Shri Firdosh P. Pooniwalla Office No. 24, 2 nd Floor, Ajaydeep Building, 240, Perin Nariman (Bazargate) Street, Fort, Mumbai – 400 001.
16	Shri Prateek Suresh Seksaria 1501, Ram Nimi Fort, Cawasji Patel Street, Fort, Mumbai – 400 001.
17	Shri Chetan Shantilal Kapadia 205-207, Gundecha Chambers, N. M. Road, Flora Fountain, Mumbai - 400 001.

<u>Sr. No.</u>	Name of the Advocates
18	Shri Narendra V. Bandiwadekar Block No. 13, 3 rd Floor, Ramkrupa, Lt. Dilip Gupte Marg, Mahim, Mumbai – 400 016.
19	Shri Zubin Soli Behramkamdin 209, Yusuf Building., Mahatma Gandhi Road, Fort, Mumbai - 400 001.
20	Ms. Kiran Bhagalia (Kelkar) Podar chambers, 4 th Floor, S. A. Brelvi Marg, Fort, Mumbai – 400 001.

HIGH COURT OF JUDICATURE)	
AT BOMBAY)	Sd/-
)	R. N. JOSHI
Date: 17 th FEBRUARY 2023)	REGISTRAR GENERAL

Copy forwarded with compliments for information to :-

- 1. The Persons Concerned
- 2. The Secretary General, Supreme Court of India, New Delhi.
- 3. Solicitor General of India, A-47, Kailash Colony, New Delhi 110 048.
- 4. Additional Solicitor General, 12, 1st floor, PWD Extension Building, High Court, Bombay.

5. The Registrar General, High Court of _____

- 6. The Registrar, Original Side/Prothonotary & Senior Master, High Court, Original Side, Bombay 400 032.
- 7. The Secretary, Bar Council of India, New Delhi.
- 8. The Secretary, Bar Council of Maharashtra and Goa, Bombay 400 032.
- 9. The Advocate General of Maharashtra, Mumbai.
- 10. The Advocate General of Goa, High Court of Bombay at Porvorim Goa.
- 11. The Additional Advocate General of Goa, High Court of Bombay at Porvorim Goa.
- 12. The Registrar, High Court of Judicature at Bombay, Nagpur/Aurangabad Bench.
- 13. The Registrar, High Court of Bombay at Porvorim Goa.
- 14. The President, Bombay Bar Association, High Court, Original Side, 3rd Floor, High Court Main Building, Bombay-400 032.
- 15. The President, Advocate's Association of Western India, Bombay.
- 16. The President, Bar Association, High Court of Judicature at Bombay, Nagpur/Aurangabad Bench.
- 17. The President, Bar Association, High Court of Bombay at Porvorim Goa.
- 18. The Registrar (Legal & Research)

Sd/-(R. N. JOSHI) REGISTRAR GENERAL

Date : 17th February 2023